

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:512
ANSWERED ON:28.02.2000
SUBMISSION OF ACCOUNTS BY STATE GOVERNMENT COMPANIES
C.K. JAFFER SHARIEF

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) the number of State Government companies which failed to submit accounts to AGCR for audit by March 31,1998; and
- (b) the action taken to pin down the responsibility for this lapse on the defaulting companies and legal action taken to expedite clearance of huge arrears of accounts alongwith the results achieved in this direction so far?

Answer

MINSTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RAM JETHMALANI)

- (a) & (b) The information is being collected and will be laid on the table of the House.

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